



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 74/14	TP 69/16	Hearing	397/398	Balasaheb & 6 Ors. Vs Dyanyogi Shri Shivakumar Swamiji Sugars Ltd., & 14 Ors.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	MADHUKAR DESHPANDE	Respondent No. 1 to 10.	
2.	Deepak S Shetty 9765818278	Applicants	

Counsel for petitioner is present. Counsel for petitioner is directed to obtain information from the India Post website about service of notice on R-13.

IA 49/17 is listed today. It is taken up today. Counsel requested time to file counter in IA 49/17.

For filing objections and for filing information about service of notice on R-13, list it on 29.08.2017.


MEMBER (J)


MEMBER (T)